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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 257/2026 CM APPL. 19464/2026

HPL MERCANTILE PRIVATE LIMITED

.....Appellant

Through: Mr. Manish Kumar, Adv.

versus

INCOME TAX OFFICER

.....Respondent

Through: Mr. Abhishek Maratha, Sr. SC with
Mr. Viptav Acharya, Jr. SC with Ms.
Nupur Sharma and Mr. Himanshu
Gaur, Advs.

CORAM:

HON'BLE MR. JUSTICE DINESH MEHTA

HON'BLE MR. JUSTICE VINOD KUMAR

ORDER

%

27.03.2026

List this case on 21.05.2026.

DINESH MEHTA, J

VINOD KUMAR, J

MARCH 27, 2026/JYH